



HIGH COURT OF MEGHALAYA SHILLONG

WARNING LIST

COURT NO. 1

DIVISION BENCH

HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE

HON'BLE MR. JUSTICE B. BHATTACHARJEE

**WARNING LIST OF HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE
AND HON'BLE MR. JUSTICE B. BHATTACHARJEE NEXT TO BE
TRANSFERRED TO THE PEREMPTORY LIST FOR THE MONTH OF IN THE SECOND WEEK OF
NOVEMBER 2024**

ORDERS

1	MC(WA)/34/2024	PYNSKHEMLANG SOHTUN Vs KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 5 ORS.	K PAUL, SR. ADV. B SNAITANG S. CHANDA E. MARWEIN B. KHYRIEM	SP MAHANTA, SR. ADV
2	MC(WA)/39/2024	NORTH EASTERN HILL UNIVERSITY (NEHU) AND 4 ORS. Vs PANNA LAL SHOME	S. SHALLAM	MS. A PAUL, SR. ADV S.KHYRIEM B.SNAITANG S CHANDA K.DECRUSE MR. R DUTTA
3	MC(WA)/40/2024	NORTH EASTERN HILL UNIVERSITY (NEHU) AND 4 ORS. Vs AJAY KRISHNA BHATTACHARJEE	S. SHALLAM	MS. A PAUL, SR. ADV S.KHYRIEM B.SNAITANG S CHANDA K.DECRUSE MR. R DUTTA

HEARING

1	WA/12/2023	PREM SINGH AND 611 ORS. Vs THE UNION OF INDIA AND 3 ORS.	MS. P. CHETTRI B. HAZARIKA V. KUMAR B PATHAK	MR. A KUMAR, AG DR. N. MOZIKA, DSG R DEBNATH,CGC
2	WA/36/2023	STATE OF MEGHALAYA AND 2 OTHERS Vs HIMA MAWLONG SIRDARSHIP AND ANOTHER	MR. A KUMAR, AG AH KHARWANLANG, ADDL. SR. GA ZE NONGKYNRIH MS. A THUNGWA S LALOO S SENGUPTA ADDL. SR. GA MEGHALAYA	H.L. SHANGREISO, SR. ADV T.DHAR E.WANNIANG P.BISWAKARMA
3	WA/1/2024	NONGTEI SINGH SYIEMIONG Vs KHASI HILLS AUTONOMOUS DISTRICT AND 5 ORS	DR. N. MOZIKA, SR. ADV. S.SYIEM S.RAMTHAO K.GURUNG A.R.PASSAH I SUMER ML NONGPIUR P.NONGBRI	H.L. SHANGREISO, SR. ADV TT DIENGDOH, SR. ADV B.DIENGDOH F.KHARSYIEMIONG MRS. NG SHYLLA C.C.T. SANGMA T.DKHAR P.BISWAKARMA E.WANNIANG